

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1141  
ANSWERED ON:15.07.2004  
ENTRY OF UNAUTHORISED PERSONS IN TRAINS  
Sen Smt. Minati

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Government is aware that in reserved compartments of long distance trains passing through Bihar, short distance passengers are freely entering in the compartments and forcibly occupying the seats of other passengers thus creating a jungle rule in the Railways;

(b) if so, the facts in this regard; and

(c) the steps taken/proposed to be taken by the Government to prevent entering of unauthorized persons in the reserved compartments and introduce more trains in same line?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c): Cases of entry of unauthorized passengers into reserved coaches and occupying berths of reserved passengers come to notice from time to time from various parts of the country including Bihar. The reserved coaches are manned by ticket checking staff. In addition, intensive drives are conducted from time to time by ticket checking staff in association with Railway Protection Force and Government Railway Police personnel to prevent entry of unauthorized passengers in reserved compartments. Those apprehended are dealt with as per the provisions of law. With a view to reducing the inconvenience caused to long distance passengers, five pairs of new trains including two Jan Sadharan Express for the State of Bihar will be introduced. One train will be extended in Bihar and frequency of four trains passing through Bihar will also be increased. While Jan Sadharan Express will have only unreserved coaches, the other three new trains will each have four unreserved coaches.